

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) No. 184 of 2020**

**IN THE MATTER OF:**

**Registrar of Companies**

**...Appellant**

**Vs.**

**M/s Jai Shree Financial Services Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Kamal Kant Jha, Advocate.**

**For Respondent: Mr. Ashish Aggarwal and Mr. Gurcharan Singh, Advocates.**

**ORDER**

**(Through Virtual Mode)**

**23.11.2020:** The Learned Counsel for the Appellant is required to file necessary details of the Civil Appeal filed by the ROC, NCT of Delhi and Haryana against the Judgement passed by this Appellate Tribunal in Company Appeal (AT) No. 88/2019 dated 04.12.2019 by way of 'Additional material' in the form of 'Paper Book' before the next date of hearing on 16.12.2020.

The Registry is directed to List the matter on **16.12.2020**.

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

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